

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATIONS NO.170/01792/2018

DATED THIS THE 22nd DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Chandrashekhar D.H.
S/o. Hanumanthappa
Aged about 37 years
Working as Postman
Lakshmiapuram Post Office
Mysuru-570004.
Resident of #13 Milk Centre Road
Near N.I.E College
Vidyaranyapuram
Mysuru-570008.

...Applicant

(By Advocate Sri B.S.Venkatesh Kumar)

Vs.

1. The Sr.Superintendent
of Post Offices
Mysuru Division
Mysuru-570020.
2. The Postmaster General
S.K.Region, II Floor,
GPO Building
Bangalore-560 001.
3. The Chief Postmaster General
Karnataka Circle
Palace Road
Bangalore-560 001.
4. The Union of India rep. by its Secretary
Department of Posts
Ministry of Communication
and Information Technology
Dak Bhavan, Sansad Marg
New Delhi-110001.

...Respondents

(By Advocate Sri Vishnu Bhat for R1 to 4)

O R D E R (ORAL)(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Heard. Very graciously Shri Vishnu Bhat on instructions submits that the applicant has passed. Apparently at Annexure-A4 dtd.10.01.2019 submitted in OA.No.340/2019, it is noted that there are 29 vacancies but then Shri Vishnu Bhat submits that they have to take into consideration the vacancies which have arisen till December 2018 to comply with the formalities. They will be allowed to do so. After doing it, if they can accommodate the applicant, they can accommodate or they will keep him in reserved list to be accommodated later on as the case may be. The OA is disposed off as above. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in OA.No.170/01792/2018

Annexure A1: Copy of letter dtd.27.7.2018 issued by 4th respondent
Annexure A2: Copy of circular dtd.23.10.2018 from 3rd respondent
Annexure A3: Copy of representation of the applicant
Annexure A4: Copy of Notification dtd.24.10.2018 of HP Circle
Annexure A5: Copy of Notification dtd.25.10.2018 of Odisha Circle
Annexure A6: Copy of Notification dtd.25.10.2018 of Tamil Nadu Circle
Annexure A7: Copy of Notification dtd.23.10.2018 of AP Circle
Annexure A8: Copy of Notification dtd.12.11.2018 of Kerala Circle
Annexure A9: Copy of Notification dtd.24.10.2018 of Telangana Circle

Annexures with short reply statement:

-NIL-
